

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 264 OF 2017

Dated: 11th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**UJVN Ltd. Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for
Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-2

ORDER

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 09.02.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **13.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**